



## **CENTRAL ADMINISTRATIVE TRIBUNAL**

### **CHANDIGARH BENCH**

#### **Hearing by Video Conferencing**

**O.A. No.060/1080/2021**

Chandigarh, this the 21<sup>st</sup> day of September, 2021

**HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

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Neelima Chadha aged 60 years, D/o Late Sh. K.K. Tandon, W/o Dr. D.K. Chadha, r/o # 5408, Sector 38 West, Chadigarh-160036.

**...Applicant**

(BY ADVOCATE: Sh. Parnav Chadha)

### **VERSUS**

1. The Postgraduate Institute of Medical Education and Research, Sector 12, Chandigarh-160012 through its Director.
2. Deputy Director (Administration), Postgraduate Institute of Medical Education and Research, Sector 12, Chandigarh.
3. The Administrative Officer, Establishment Branch-I, Non-Faculty Section, The Postgraduate Institute of Medical Education and Research (PGIMER).

**...Respondents**



## **O R D E R(Oral)**

### **Per: SURESH KUMAR MONGA, MEMBER (J):**

1. After arguing the matter for some time, learned counsel for the applicant has prayed for withdrawal of the Original Application with liberty to file a fresh one with better particulars.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**Member (A)**

**(SURESH KUMAR MONGA)**  
**Member (J)**

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